

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 20.02.2024

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	16101/2024	20.02.2024	ABLAPL-329/2024	S DASH	C.O.		Order Dtd. 2024-02-16	BAIL-2	(Seat No-10)
2	16102/2024	20.02.2024	ABLAPL-948/2024	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Seat No-10)
3	16106/2024	20.02.2024	CONTC-830/2024	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No-10)
4	16107/2024	20.02.2024	WP (C) - 3361/2024	GOPINATH SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
5	16108/2024	20.02.2024	WP (C) - 10063/2024	MK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-19)
6	16109/2024	20.02.2024	WP (C) - 3382/2024	GOPINATH SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
7	16110/2024	20.02.2024	CONTC-963/2024	C.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No-8)
8	16111/2024	20.02.2024	WP (C) - 42117/2024	S DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-3)
9	16112/2024	20.02.2024	WP (C) - 3379/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
10	16113/2024	20.02.2024	CONTC-940/2024	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No-8)

11	16114/ 2024	20.02.202 4	WP (C) - 3350/2024	BB RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
12	16115/ 2024	20.02.202 4	WP (C) - 3371/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
13	16117/ 2024	20.02.202 4	WP (C) - 2180/2024	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 02	WRIT BRANCH-5	(Sea t No- 32)
14	16118/ 2024	20.02.202 4	WP (C) - 3233/2024	S DASH	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-1	(Sea t No- 4)
15	16119/ 2024	20.02.202 4	WP (C) - 3271/2024	AJAY KU.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-1	(Sea t No- 4)
16	16120/ 2024	20.02.202 4	CONTC- 942/2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19		(Sea t No- 4)
17	16122/ 2024	20.02.202 4	WP (C) - 3234/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-1	(Sea t No- 4)
18	16123/ 2024	20.02.202 4	CONTC- 886/2024	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19		(Sea t No- 4)
19	16124/ 2024	20.02.202 4	WP (C) - 3341/2024	AJAY KU.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
20	16125/ 2024	20.02.202 4	WP (C) - 3352/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
21	16126/ 2024	20.02.202 4	WP (C) - 3351/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
22	16128/ 2024	20.02.202 4	WP (C) - 3359/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
23	16129/ 2024	20.02.202 4	CONTC- 898/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd.		(Sea t

							2024-02-19		No-8)
24	16130/2024	20.02.2024	WP (C) - 2792/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-3	(Seat No-33)
25	16131/2024	20.02.2024	CONTC-897/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19		(Seat No-33)
26	16132/2024	20.02.2024	WP (C) - 39904/2023	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-7)
27	16133/2024	20.02.2024	WP (C) - 3339/2024	AJAY KU. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
28	16134/2024	20.02.2024	CONTC-965/2024	C.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	CONTEMPT	(Seat No-4)
29	16135/2024	20.02.2024	WP (C) - 2916/2024	DILIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No-21)
30	16136/2024	20.02.2024	CONTC-268/2024	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-19		(Seat No-21)
31	16138/2024	20.02.2024	CONTC-238/2024	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-19		(Seat No-21)
32	16139/2024	20.02.2024	CONTC-817/2024	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-19		(Seat No-21)
33	16141/2024	20.02.2024	CONTC-829/2024	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-19		(Seat No-21)
34	16143/2024	20.02.2024	FAO-739/2018	S.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	MISC. APPEAL SEC.	(Seat No-9)
35	16145/2024	20.02.2024	WP (C) - 36068/2023	M JATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No-35)

36	16146/ 2024	20.02.202 4	WP (C) - 3406/2024	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
37	16147/ 2024	20.02.202 4	WP (C) - 3408/2024	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
38	16148/ 2024	20.02.202 4	WP (C) - 21557/202 3	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-7	(Sea t No- 10)
39	16149/ 2024	20.02.202 4	WP (C) - 3412/2024	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
40	16151/ 2024	20.02.202 4	WP (C) - 3358/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
41	16152/ 2024	20.02.202 4	CRLA- 118/2021	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Sea t No- 5)
42	16153/ 2024	20.02.202 4	WP (C) - 41538/202 3	K MANDAL	C.O.	COURT NO. 5	Order Dtd. 2024-02- 19	WRIT BRANCH-3	(Sea t No- 14)
43	16154/ 2024	20.02.202 4	ABLAPL- 14690/202 3	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-12- 15	BAIL-1	(Sea t No- 5)
44	16155/ 2024	20.02.202 4	MATA- 222/2023	J R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	FIRST APPEAL	(Sea t No- 4)
45	16156/ 2024	20.02.202 4	WP (C) - 41538/202 3	PK PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-3	(Sea t No- 14)
46	16157/ 2024	20.02.202 4	WP (C) - 3035/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
47	16158/ 2024	20.02.202 4	MATA- 386/2023	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	FIRST APPEAL	(Sea t No- 4)
48	16161/ 2024	20.02.202 4	BLAPL- 9144/2023	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd.	BAIL-1	(Sea t

							2024-02-19		No-1)
49	16162/2024	20.02.2024	WP (C) - 30347/2021	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
50	16163/2024	20.02.2024	WP (C) - 3436/2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-46)
51	16164/2024	20.02.2024	BLAPL-11720/2023	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-1	(Seat No-5)
52	16165/2024	20.02.2024	WP (C) - 28681/2022	S S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
53	16169/2024	20.02.2024	BLAPL-14392/2023	K.C. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-1	(Seat No-4)
54	16170/2024	20.02.2024	BLAPL-12965/2022	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-2	(Seat No-11)
55	16171/2024	20.02.2024	WP (C) - 28508/2022	J R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
56	16172/2024	20.02.2024	BLAPL-12406/2023	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-2	(Seat No-7)
57	16173/2024	20.02.2024	BLAPL-9347/2023	S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	BAIL-2	(Seat No-11)
58	16174/2024	20.02.2024	ABLAPL-14294/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2020-12-04	BAIL-2	(Seat No-11)
59	16175/2024	20.02.2024	ABLAPL-11053/2019	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2019-12-18	BAIL-2	(Seat No-10)
60	16177/2024	20.02.2024	WP (C) - 4886/2022	BIKRAM BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)

61	16178/ 2024	20.02.202 4	ABLAPL- 10183/201 9	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2021-08- 12	BAIL-2	(Sea t No- 9)
62	16179/ 2024	20.02.202 4	WP (C) - 3374/2024	SK SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
63	16180/ 2024	20.02.202 4	WP (C) - 3288/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRANCH-1	(Sea t No- 4)
64	16182/ 2024	20.02.202 4	WP (C) - 4889/2022	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
65	16183/ 2024	20.02.202 4	WP (C) - 3290/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRANCH-1	(Sea t No- 4)
66	16184/ 2024	20.02.202 4	WP (C) - 4889/2022	GANESH CH. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
67	16185/ 2024	20.02.202 4	WP (C) - 3388/2024	KC SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
68	16186/ 2024	20.02.202 4	ABLAPL- 4320/2023	S.K. NAYAK	C.O.	COURT NO. 2		BAIL-1	(Sea t No- 5)
69	16187/ 2024	20.02.202 4	WP (C) - 9543/2021	K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
70	16188/ 2024	20.02.202 4	WP (C) - 3449/2024	D BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
71	16189/ 2024	20.02.202 4	WP (C) - 2836/2017	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
72	16190/ 2024	20.02.202 4	WP (C) - 3451/2024	D BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
73	16191/ 2024	20.02.202 4	ABLAPL- 3329/2023	A. SAHOO	C.O.	COURT NO. 2	Order Dtd.	BAIL-1	(Sea t

							2023-05-15		No-6)
74	16192/2024	20.02.2024	WP (C) - 2836/2017	B K PATI	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
75	16193/2024	20.02.2024	WP (C) - 3452/2024	D BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-46)
76	16194/2024	20.02.2024	CRLMP-200/2024	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No-17)
77	16195/2024	20.02.2024	WP (C) - 15941/2018	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
78	16196/2024	20.02.2024	WP (C) - 136/2023	GANESH CH. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
79	16197/2024	20.02.2024	TRP (C) - 76/2023	S.K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	M.J.C.	(Seat No-6)
80	16198/2024	20.02.2024	WP (C) - 3366/2024	M. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
81	16199/2024	20.02.2024	WP (C) - 3454/2024	D. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-46)
82	16200/2024	20.02.2024	WP (C) - 3453/2024	D. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-46)
83	16201/2024	20.02.2024	WP (C) - 3176/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-8	(Seat No-41)
84	16202/2024	20.02.2024	WP (C) - 3178/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-8	(Seat No-41)
85	16203/2024	20.02.2024	WP (C) - 136/2023	K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)

86	16205/ 2024	20.02.202 4	WP (C) - 3168/2024	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-8	(Sea t No- 41)
87	16206/ 2024	20.02.202 4	WP (C) - 3249/2024	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 106)
88	16208/ 2024	20.02.202 4	WP (C) - 3171/2024	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-8	(Sea t No- 41)
89	16209/ 2024	20.02.202 4	WP (C) - 169/2023	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 121)
90	16210/ 2024	20.02.202 4	WP (C) - 3173/2024	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-8	(Sea t No- 41)
91	16212/ 2024	20.02.202 4	WP (C) - 3169/2024	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-8	(Sea t No- 41)
92	16213/ 2024	20.02.202 4	WP (C) - 2914/2024	M.R. ROUTRAY	C.O.	COURT NO. 2		WRIT BRANCH-5	(Sea t No- 21)
93	16215/ 2024	20.02.202 4	WP (C) - 2256/2024	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-6	(Sea t No- 16)
94	16217/ 2024	20.02.202 4	WP (C) - 3275/2024	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19	WRIT BRANCH-1	(Sea t No- 4)
95	16218/ 2024	20.02.202 4	CRLMC- 3716/2022	ANIMA KUMARI DEI	C.O.	COURT NO. 2	Order Dtd. 2024-02- 16	CRIMINAL MISC	(Sea t No- 3)
96	16221/ 2024	20.02.202 4	WP (C) - 3099/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-02- 16	WRIT BRANCH-6	(Sea t No- 35)
97	16223/ 2024	20.02.202 4	FAO- 377/2014	T.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02- 15	MISC. APPEAL SEC.	(Sea t No- 5)
98	16224/ 2024	20.02.202 4	CONTC- 913/2020	P K LENKA	C.O.	COURT NO. 2	Order Dtd.	CONTEMPT	(Sea t



							2024-02-15		No-3)
99	16225/2024	20.02.2024	WP (C) - 2955/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH-5	(Seat No-21)
100	16227/2024	20.02.2024	CONTC-913/2020	ASHOK KU. RANA	C.O.	COURT NO. 2	Order Dtd. 2024-02-15	CONTEMPT	(Seat No-3)
101	16228/2024	20.02.2024	WP (C) - 7996/2023	K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-4)
102	16229/2024	20.02.2024	MATA-22/2023	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	FIRST APPEAL	(Seat No-4)
103	16230/2024	20.02.2024	WP (C) - 3227/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-4)
104	16233/2024	20.02.2024	MATA-22/2023	S B UDGATA	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	FIRST APPEAL	(Seat No-4)
105	16234/2024	20.02.2024	WP (C) - 41873/2023	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No-24)
106	16235/2024	20.02.2024	MATA-79/2022	P K RATH	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	FIRST APPEAL	(Seat No-5)
107	16237/2024	20.02.2024	CONTC-930/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-19		(Seat No-5)
108	16238/2024	20.02.2024	WP (C) - 167/2023	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
109	16239/2024	20.02.2024	CONTC-929/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-19		(Seat No-121)
110	16240/2024	20.02.2024	WP (C) - 37901/2023	B P TANGA	C.O.	COURT NO. 2	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)

111	16242/ 2024	20.02.202 4	CONTC- 931/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 19		(Sea t No- 108)
112	16243/ 2024	20.02.202 4	WP (C) - 4884/2022	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
113	16245/ 2024	20.02.202 4	CRP- 3/2020	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03- 12	CIVIL REVISION	(Sea t No- 1)
114	16246/ 2024	20.02.202 4	CONTC- 932/2024	B. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19		(Sea t No- 1)
115	16247/ 2024	20.02.202 4	CRP- 16/2016	D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	CIVIL REVISION	(Sea t No- 1)
116	16249/ 2024	20.02.202 4	WP (C) - 26361/201 1	S B UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-7	(Sea t No- 18)
117	16250/ 2024	20.02.202 4	MATA- 17/2023	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	FIRST APPEAL	(Sea t No- 4)
118	16252/ 2024	20.02.202 4	MATA- 17/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	FIRST APPEAL	(Sea t No- 4)
119	16253/ 2024	20.02.202 4	WP (C) - 26359/201 1	S B UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH-7	(Sea t No- 18)
120	16254/ 2024	20.02.202 4	MATA- 307/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	FIRST APPEAL	(Sea t No- 4)
121	16256/ 2024	20.02.202 4	FAO- 377/2014	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02- 15	MISC. APPEAL SEC.	(Sea t No- 5)
122	16258/ 2024	20.02.202 4	WP (C) - 2793/2024	S.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 101)
123	16259/ 2024	20.02.202 4	WP (C) - 2793/2024	M. KAR	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH (DIVISION BENCH-1)	(Sea t

							2024-02-19		No-101)
124	16260/2024	20.02.2024	WP (C) - 12476/2013	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-34)
125	16261/2024	20.02.2024	WP (C) - 2249/2024	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
126	16262/2024	20.02.2024	WP (C) - 1622/2024	P.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
127	16263/2024	20.02.2024	WP (C) - 1622/2024	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
128	16265/2024	20.02.2024	WP (C) - 141/2024	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
129	16267/2024	20.02.2024	WP (C) - 141/2024	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
130	16269/2024	20.02.2024	WP (C) - 38196/2023	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
131	16270/2024	20.02.2024	WP (C) - 42013/2023	P.K. PATRI	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
132	16273/2024	20.02.2024	WP (C) - 39838/2023	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
133	16275/2024	20.02.2024	CRLMC-5107/2023	R.K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-03-27	CRIMINAL MISC	(Seat No-4)
134	16278/2024	20.02.2024	CRLMC-395/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-02-19		(Seat No-4)
135	16280/2024	20.02.2024	WA-177/2024	S.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-04		(Seat No-4)

136	16282/ 2024	20.02.202 4	WA- 2863/2023	M.R. BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 15	WRIT APPEAL	(Sea t No- 6)
137	16285/ 2024	20.02.202 4	CRLREV- 641/2023	N.SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 09	CRIMINAL REVISION	(Sea t No- 2)
138	16286/ 2024	20.02.202 4	CRLREV- 641/2023	S.K. PRADHA N	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 09	CRIMINAL REVISION	(Sea t No- 2)
139	16287/ 2024	20.02.202 4	WP (C) - 5197/2014	D BISWAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 34)
140	16288/ 2024	20.02.202 4	CRLMC- 13/2024	G JAYASINGH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 19		(Sea t No- 34)
141	16289/ 2024	20.02.202 4	WP (C) - 40203/202 3	T.K.J.SAMA NTA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 08	WRIT BRANCH-5	(Sea t No- 23)
142	16290/ 2024	20.02.202 4	CRLMC- 404/2024	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 19	CRIMINAL MISC	(Sea t No- 7)
143	16291/ 2024	20.02.202 4	WP (C) - 3261/2024	P. K. LENKA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 106)
144	16292/ 2024	20.02.202 4	WP (C) - 40203/202 3	D.SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 08	WRIT BRANCH-5	(Sea t No- 23)
145	16293/ 2024	20.02.202 4	CRLMC- 415/2024	PRASANJIT BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 19	CRIMINAL MISC	(Sea t No- 7)
146	16294/ 2024	20.02.202 4	CRLMC- 323/2024	G JAYASINGH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 16		(Sea t No- 7)
147	16295/ 2024	20.02.202 4	WP (C) - 3527/2024	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19	WRIT BRANCH-5	(Sea t No- 20)
148	16296/ 2024	20.02.202 4	CRLMC- 295/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd.		(Sea t

							2024-04-09		No-20)
149	16297/2024	20.02.2024	WP (C) - 25053/2011	S.K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	WRIT BRANCH-2	(Seat No-8)
150	16298/2024	20.02.2024	BLAPL-775/2024	GR PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-13		(Seat No-8)
151	16299/2024	20.02.2024	WP (C) - 30134/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-09	WRIT BRANCH-5	(Seat No-23)
152	16300/2024	20.02.2024	CRLMC-246/2024	NIRANJAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-19		(Seat No-23)
153	16301/2024	20.02.2024	BLAPL-252/2024	AK PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-01-17		(Seat No-23)
154	16302/2024	20.02.2024	WP (C) - 40201/2023	T.K.J. SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	WRIT BRANCH-5	(Seat No-23)
155	16303/2024	20.02.2024	CRLMC-5443/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No-7)
156	16304/2024	20.02.2024	CRLREV-365/2021	M.R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL REVISION	(Seat No-2)
157	16305/2024	20.02.2024	WP (C) - 38222/2023	P K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	WRIT BRANCH-6	(Seat No-54)
158	16306/2024	20.02.2024	CRLREV-309/2022	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	CRIMINAL REVISION	(Seat No-3)
159	16307/2024	20.02.2024	WP (C) - 5520/2018	SMRUTIREKH A DASH	C.O.	COURT NO. 5	Order Dtd. 2024-02-15	WRIT BRANCH-1	(Seat No-3)
160	16308/2024	20.02.2024	CRLREV-63/2024	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-26	CRIMINAL REVISION	(Seat No-3)

161	16309/ 2024	20.02.202 4	WP (C) - 5059/2023	ARUN KU. JATI	C.O.	COURT NO. 6	Order Dtd. 2024-03- 13	WRIT BRANCH-6	(Sea t No- 24)
162	16310/ 2024	20.02.202 4	CRLREV- 576/2023	J.D. MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-02- 08	CRIMINAL REVISION	(Sea t No- 5)
163	16311/ 2024	20.02.202 4	SA- 275/2002	T K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19	SECOND APPEAL	(Sea t No- 2)
164	16312/ 2024	20.02.202 4	CRLREV- 159/2020	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-02- 26	CRIMINAL REVISION	(Sea t No- 4)
165	16313/ 2024	20.02.202 4	CRLREV- 25/2023	B.K. DALAI	C.O.	COURT NO. 23	Order Dtd. 2024-02- 09	CRIMINAL REVISION	(Sea t No- 2)
166	16314/ 2024	20.02.202 4	SA- 211/1987	R CH ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02- 19	SECOND APPEAL	(Sea t No- 2)
167	16315/ 2024	20.02.202 4	CRLREV- 25/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-02- 09	CRIMINAL REVISION	(Sea t No- 2)
168	16316/ 2024	20.02.202 4	MATA- 274/2022	LOKANATH DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02- 15	FIRST APPEAL	(Sea t No- 2)
169	16317/ 2024	20.02.202 4	SA- 256/1999	R CH ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-02- 19	SECOND APPEAL	(Sea t No- 4)
170	16318/ 2024	20.02.202 4	WP (C) - 2539/2024	B.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 122)
171	16319/ 2024	20.02.202 4	WP (C) - 42100/202 3	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-02- 16	WRIT BRANCH-8	(Sea t No- 42)
172	16320/ 2024	20.02.202 4	WP (C) - 3504/2024	K.C. SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 27	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 109)
173	16321/ 2024	20.02.202 4	WP (C) - 34391/202 3	LAXMIDHAR MOHANTY	C.O.	CHIEF JUSTICE	Order Dtd.	WRIT BRANCH-3	(Sea t

						'S COURT	2024-02-08		No-11)
174	16322/2024	20.02.2024	WP(C) - 1619/2024	B K BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-19	WRIT BRANCH-7	(Seat No-5)
175	16324/2024	20.02.2024	CRLMC-5038/2023	A. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No-2)
176	16325/2024	20.02.2024	WP(C) - 10650/2017	H.K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	WRIT BRANCH-8	(Seat No-40)
177	16326/2024	20.02.2024	WP(C) - 10650/2017	S.P. SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	WRIT BRANCH-8	(Seat No-40)
178	16327/2024	20.02.2024	WP(C) - 1619/2024	SUNIL KUMAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	WRIT BRANCH-7	(Seat No-5)
179	16328/2024	20.02.2024	WP(C) - 3081/2013	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-31)
180	16329/2024	20.02.2024	CRLMC-373/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-19		(Seat No-31)
181	16330/2024	20.02.2024	WP(C) - 3081/2013	S C DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-31)
182	16331/2024	20.02.2024	CRLMC-308/2024	S.K. BHANJADEO	C.O.	COURT NO. 15	Judgement Dtd. 2024-02-19		(Seat No-31)
183	16332/2024	20.02.2024	CRLMC-414/2024	DILIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No-7)
184	16333/2024	20.02.2024	CRLMC-256/2024	U. KUMA	C.O.	COURT NO. 15	Order Dtd. 2024-02-19		(Seat No-7)
185	16334/2024	20.02.2024	CRLMC-247/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-19		(Seat No-7)

186	16335/ 2024	20.02.202 4	CRLMC- 4119/2023	M. DAS	C.O.	COURT NO. 15		CRIMINAL MISC	(Sea t No- 7)
187	16336/ 2024	20.02.202 4	CRLMC- 3648/2023	P K LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-02- 16	CRIMINAL MISC	(Sea t No- 5)
188	16337/ 2024	20.02.202 4	CRLMC- 97/2023	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02- 19	CRIMINAL MISC	(Sea t No- 1)
189	16338/ 2024	20.02.202 4	CRLMC- 369/2024	H K PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02- 16		(Sea t No- 1)
190	16339/ 2024	20.02.202 4	CRLMC- 3300/2023	PRANAYANEE DASMOHAPAT RA	C.O.	COURT NO. 15	Order Dtd. 2024-02- 16	CRIMINAL MISC	(Sea t No- 6)
191	16340/ 2024	20.02.202 4	WP (C) - 36794/202 1	M. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 101)
192	16341/ 2024	20.02.202 4	CRLMC- 1463/2023	PRATAP SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02- 16	CRIMINAL MISC	(Sea t No- 5)
193	16342/ 2024	20.02.202 4	CRLMC- 420/2024	RAHUL SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-02- 19	CRIMINAL MISC	(Sea t No- 7)
194	16343/ 2024	20.02.202 4	WA- 28/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02- 19	WRIT APPEAL	(Sea t No- 7)
195	16344/ 2024	20.02.202 4	WA- 28/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2024-02- 19	WRIT APPEAL	(Sea t No- 7)
196	16345/ 2024	20.02.202 4	WP (C) - 3294/2024	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 106)
197	16346/ 2024	20.02.202 4	WP (C) - 3298/2024	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 106)
198	16350/ 2024	20.02.202 4	CRLA- 118/2021	B.SINGH	C.O.	COURT NO. 5	Order Dtd.	CRIMINAL APPEAL	(Sea t



							2024-02-12		No-5)
199	16351/2024	20.02.2024	WA-1823/2023	R SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-02-19	WRIT APPEAL	(Seat No-4)
200	16352/2024	20.02.2024	WP (C) - 3425/2024	KC MAJHI	C.O.	COURT NO. 5	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-46)
201	16353/2024	20.02.2024	CMP-1551/2023	K N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No-19)
202	16355/2024	20.02.2024	CMP-1551/2023	B N DASH	C.O.	COURT NO. 5	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No-19)
203	16356/2024	20.02.2024	CMP-2/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No-54)
204	16357/2024	20.02.2024	CMP-52/2024	PK SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No-54)
205	16358/2024	20.02.2024	CMP-1642/2023	SANTOSH KUMAR JENA	C.O.	COURT NO. 20	Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No-20)
206	16359/2024	20.02.2024	WP (C) - 3399/2024	PRASANTA KU. JENA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
207	16360/2024	20.02.2024	WP (C) - 3306/2024	S K BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
208	16361/2024	20.02.2024	CMP-296/2022	N PRADHAN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-3)
209	16362/2024	20.02.2024	WP (C) - 3429/2024	KC MAJHI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-46)
210	16363/2024	20.02.2024	WP (C) - 3102/2024	N SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-16	WRIT BRANCH-8	(Seat No-41)

211	16364/ 2024	20.02.202 4	WP (C) - 38849/202 3	BISWAJIT PARIDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 19	WRIT BRANCH-5	(Sea t No- 47)
212	16367/ 2024	20.02.202 4	WA- 3162/2023	M D BISWAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02- 19	WRIT APPEAL	(Sea t No- 4)
213	16372/ 2024	20.02.202 4	WP (C) - 32724/202 2	B.R.SENAPA TI	C.O.	COURT NO. 22	Order Dtd. 2024-02- 16	WRIT BRANCH-8	(Sea t No- 39)
214	16373/ 2024	20.02.202 4	WP (C) - 4886/2022	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
215	16374/ 2024	20.02.202 4	WP (C) - 4889/2022	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
216	16375/ 2024	20.02.202 4	WP (C) - 1876/2024	P.K. PATRI	C.O.	COURT NO. 20	Order Dtd. 2024-03- 14	WRIT BRANCH-1	(Sea t No- 2)
217	16376/ 2024	20.02.202 4	WP (C) - 3407/2024	M. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
218	16377/ 2024	20.02.202 4	CONTC- 10440/202 3	T. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	CONTEMPT	(Sea t No- 2)
219	16378/ 2024	20.02.202 4	CONTC- 10465/202 3	M. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	CONTEMPT	(Sea t No- 2)
220	16379/ 2024	20.02.202 4	CONTC- 10466/202 3	M. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	CONTEMPT	(Sea t No- 2)
221	16384/ 2024	20.02.202 4	BLAPL- 2009/2023	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-02- 23	BAIL-1	(Sea t No- 2)
222	16386/ 2024	20.02.202 4	CONTC- 7037/2023	L.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02- 19	CONTEMPT	(Sea t No- 3)
223	16387/ 2024	20.02.202 4	WP (C) - 559/2024	P K LENKA	C.O.	COURT NO. 23	Order Dtd.	WRIT BRANCH-4	(Sea t

							2024-02-16		No-52)
224	16389/2024	20.02.2024	WP (C) - 3104/2024	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
225	16390/2024	20.02.2024	WP (C) - 559/2024	SATYABHUSAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH-4	(Seat No-52)
226	16391/2024	20.02.2024	WP (C) - 3104/2024	S.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
227	16393/2024	20.02.2024	WP (C) - 17152/2023	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Seat No-13)
228	16394/2024	20.02.2024	RSA-354/2022	L.K. NAYAK	C.O.	DR (J)	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-3)
229	16395/2024	20.02.2024	RSA-552/2023	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-02-29		(Seat No-3)
230	16396/2024	20.02.2024	CRLREV-388/2023	B S SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-02-16	CRIMINAL REVISION	(Seat No-1)
231	16398/2024	20.02.2024	RSA-220/2019	P.K. DAS	C.O.	DR (J)	Order Dtd. 2024-03-18	SECOND APPEAL	(Seat No-6)
232	16399/2024	20.02.2024	CRLREV-256/2020	B N SAHU	C.O.	DR (J)	Order Dtd. 2024-02-16	CRIMINAL REVISION	(Seat No-2)
233	16401/2024	20.02.2024	CRLREV-610/2023	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	CRIMINAL REVISION	(Seat No-2)
234	16403/2024	20.02.2024	CRLREV-216/2023	K C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	CRIMINAL REVISION	(Seat No-4)
235	16405/2024	20.02.2024	CRLREV-668/2023	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	CRIMINAL REVISION	(Seat No-2)

236	16406/ 2024	20.02.202 4	CRIMC- 2888/2022	T.R. DAS	C.O.	COURT NO. 10	Order Dtd. 9999-12- 31	CRIMINAL MISC	(Sea t No- 5)
237	16408/ 2024	20.02.202 4	WP (C) - 2903/2024	DEBENDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-03- 14	WRIT BRANCH-5	(Sea t No- 21)
238	16409/ 2024	20.02.202 4	BLAPL- 11870/202 3	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19	BAIL-2	(Sea t No- 11)
239	16410/ 2024	20.02.202 4	WP (C) - 2903/2024	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-03- 14	WRIT BRANCH-5	(Sea t No- 21)
240	16411/ 2024	20.02.202 4	BLAPL- 10975/202 3	S.R. PANI	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19	BAIL-1	(Sea t No- 3)
241	16412/ 2024	20.02.202 4	BLAPL- 11885/202 3	BIDESHI KUMAR GHADEI	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19	BAIL-2	(Sea t No- 11)
242	16413/ 2024	20.02.202 4	BLAPL- 487/2024	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19		(Sea t No- 11)
243	16414/ 2024	20.02.202 4	WP (C) - 2219/2024	S R PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2024-02- 16	WRIT BRANCH-6	(Sea t No- 16)
244	16415/ 2024	20.02.202 4	BLAPL- 223/2024	PK LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19		(Sea t No- 16)
245	16416/ 2024	20.02.202 4	BLAPL- 11885/202 3	R.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19	BAIL-2	(Sea t No- 11)
246	16418/ 2024	20.02.202 4	WP (C) - 2219/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-02- 16	WRIT BRANCH-6	(Sea t No- 16)
247	16419/ 2024	20.02.202 4	BLAPL- 218/2024	PK LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-02- 19		(Sea t No- 16)
248	16420/ 2024	20.02.202 4	BLAPL- 12894/202 3	R.K. MALLICK	C.O.	COURT NO. 6	Order Dtd.	BAIL-2	(Sea t

							2024-02-19		No-12)
249	16421/2024	20.02.2024	WP (C) - 38417/2023	H K PATRA	C.O.	COURT NO. 6	Order Dtd. 2023-12-11	WRIT BRANCH-8	(Seat No-42)
250	16422/2024	20.02.2024	BLAPL-253/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2024-02-19		(Seat No-42)
251	16423/2024	20.02.2024	BLAPL-14218/2023	NRUSINGHA NANDA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	BAIL-2	(Seat No-11)
252	16425/2024	20.02.2024	BLAPL-13021/2023	P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	BAIL-2	(Seat No-11)
253	16426/2024	20.02.2024	CRLREV-671/2023	J R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-02-16	CRIMINAL REVISION	(Seat No-2)
254	16429/2024	20.02.2024	WP (C) - 22108/2019	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-12	WRIT BRANCH-7	(Seat No-44)
255	16431/2024	20.02.2024	WP (C) - 10366/2017	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No-22)
256	16432/2024	20.02.2024	CRLREV-643/2022	BIJAYA KUMAR ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-11	CRIMINAL REVISION	(Seat No-1)
257	16434/2024	20.02.2024	WP (C) - 3279/2024	A DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-4)
258	16435/2024	20.02.2024	CRLREV-609/2018	B.S. SWAIN	C.O.	COURT NO. 1		CRIMINAL REVISION	(Seat No-2)
259	16436/2024	20.02.2024	WP (C) - 3272/2024	PK DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-1	(Seat No-4)
260	16437/2024	20.02.2024	CRLREV-609/2018	B.S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	CRIMINAL REVISION	(Seat No-2)

261	16438/ 2024	20.02.202 4	WP (C) - 6981/2022	S.R. PANI	C.O.	COURT NO. 20	Order Dtd. 2024-03- 05	WRIT BRANCH-6	(Sea t No- 35)
262	16439/ 2024	20.02.202 4	MATA- 120/2022	S. SATPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	FIRST APPEAL	(Sea t No- 1)
263	16440/ 2024	20.02.202 4	WP (C) - 3167/2024	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	WRIT BRANCH-8	(Sea t No- 41)
264	16441/ 2024	20.02.202 4	MATA- 13/2023	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	FIRST APPEAL	(Sea t No- 4)
265	16442/ 2024	20.02.202 4	CONTC- 3338/2023	BIKRAM SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-02- 16	CONTEMPT	(Sea t No- 2)
266	16443/ 2024	20.02.202 4	WP (C) - 1878/2022	R.K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 115)
267	16445/ 2024	20.02.202 4	WP (C) - 1938/2022	R.K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 116)
268	16446/ 2024	20.02.202 4	WP (C) - 1938/2022	R.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 116)
269	16448/ 2024	20.02.202 4	WP (C) - 10017/201 4	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
270	16449/ 2024	20.02.202 4	ABLAPL- 1278/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19		(Sea t No- 105)
271	16451/ 2024	20.02.202 4	ABLAPL- 14573/202 3	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12- 12	BAIL-2	(Sea t No- 10)
272	16453/ 2024	20.02.202 4	BLAPL- 14235/202 3	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03- 05	BAIL-2	(Sea t No- 11)
273	16454/ 2024	20.02.202 4	ABLAPL- 14453/202 3	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 11	Order Dtd.	BAIL-2	(Sea t

							2024-03-06		No-9)
274	16455/2024	20.02.2024	ABLAPL-12276/2023	B.S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-10-30	BAIL-1	(Seat No-5)
275	16456/2024	20.02.2024	ABLAPL-15518/2023	S.C. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-11	BAIL-2	(Seat No-8)
276	16457/2024	20.02.2024	WP (C) - 3344/2024	KAMALAKANT A NATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
277	16458/2024	20.02.2024	ABLAPL-15516/2023	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-2	(Seat No-8)
278	16459/2024	20.02.2024	ABLAPL-14060/2023	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-11-30	BAIL-2	(Seat No-7)
279	16460/2024	20.02.2024	ABLAPL-10864/2023	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2023-11-01	BAIL-1	(Seat No-3)
280	16461/2024	20.02.2024	ABLAPL-15509/2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-2	(Seat No-8)
281	16462/2024	20.02.2024	WP (C) - 3347/2024	S K SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
282	16463/2024	20.02.2024	ABLAPL-14311/2023	N.CH. SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-1	(Seat No-3)
283	16464/2024	20.02.2024	BLAPL-12341/2022	J. SAHOO	C.O.	COURT NO. 11		BAIL-2	(Seat No-8)
284	16465/2024	20.02.2024	WP (C) - 3346/2024	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
285	16466/2024	20.02.2024	ABLAPL-8419/2023	A.K. JATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-1	(Seat No-2)

286	16467/ 2024	20.02.202 4	WP (C) - 3348/2024	SUMIT SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	WRIT BRANCH-2	(Sea t No- 8)
287	16468/ 2024	20.02.202 4	ABLAPL- 15347/202 3	H.K. DAS	C.O.	COURT NO. 11		BAIL-1	(Sea t No- 2)
288	16469/ 2024	20.02.202 4	WP (C) - 7350/2015	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
289	16472/ 2024	20.02.202 4	WP (C) - 7350/2015	A PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	WRIT BRANCH-4	(Sea t No- 46)
290	16473/ 2024	20.02.202 4	WP (C) - 1154/2021	GANESH CH. JENA	C.O.	COURT NO. 22	Order Dtd. 2024-02- 19	WRIT BRANCH-3	(Sea t No- 13)
291	16474/ 2024	20.02.202 4	CRLMC- 1211/2022	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12- 31	CRIMINAL MISC	(Sea t No- 6)
292	16476/ 2024	20.02.202 4	CRLMC- 1273/2018	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 15	CRIMINAL MISC	(Sea t No- 5)
293	16477/ 2024	20.02.202 4	WP (C) - 1502/2024	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 111)
294	16479/ 2024	20.02.202 4	WP (C) - 36861/202 3	B P TANGA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 120)
295	16480/ 2024	20.02.202 4	WP (C) - 36310/202 3	M K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 115)
296	16481/ 2024	20.02.202 4	WP (C) - 3041/2024	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 12	WRIT BRANCH-6	(Sea t No- 35)
297	16482/ 2024	20.02.202 4	WP (C) - 18035/202 3	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 115)
298	16485/ 2024	20.02.202 4	WP (C) - 33857/202 3	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH (DIVISION BENCH-2)	(Sea t



							2024-02-19		No-113)
299	16486/2024	20.02.2024	WP (C) - 26900/2017	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
300	16487/2024	20.02.2024	WP (C) - 15942/2018	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
301	16489/2024	20.02.2024	ABLAPL-1303/2024	R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-19		(Seat No-111)
302	16490/2024	20.02.2024	WP (C) - 15942/2018	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
303	16491/2024	20.02.2024	ABLAPL-1302/2024	AK BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19		(Seat No-111)
304	16495/2024	20.02.2024	WP (C) - 1885/2023	T SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
305	16496/2024	20.02.2024	ABLAPL-143/2024	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-2	(Seat No-7)
306	16497/2024	20.02.2024	ABLAPL-1289/2024	B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-1	(Seat No-4)
307	16498/2024	20.02.2024	WP (C) - 10128/2013	G. JAYSHING	C.O.	COURT NO. 1	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No-24)
308	16500/2024	20.02.2024	ABLAPL-1283/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-1	(Seat No-3)
309	16501/2024	20.02.2024	WP (C) - 10128/2013	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-09	WRIT BRANCH-6	(Seat No-24)
310	16502/2024	20.02.2024	ABLAPL-1280/2024	RC MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	BAIL-2	(Seat No-8)

311	16503/ 2024	20.02.202 4	MACA- 146/2021	N.K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-02- 15	MISC. APPEAL SEC.	(Sea t No- 4)
312	16504/ 2024	20.02.202 4	WP (C) - 15445/202 3	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 112)
313	16505/ 2024	20.02.202 4	ABLAPL- 1279/2024	BR DALAI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	BAIL-1	(Sea t No- 3)
314	16507/ 2024	20.02.202 4	WP (C) - 34782/202 3	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 122)
315	16508/ 2024	20.02.202 4	ABLAPL- 1106/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	BAIL-1	(Sea t No- 1)
316	16509/ 2024	20.02.202 4	MACA- 146/2021	R.K. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 15	MISC. APPEAL SEC.	(Sea t No- 4)
317	16510/ 2024	20.02.202 4	ABLAPL- 1080/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19		(Sea t No- 4)
318	16511/ 2024	20.02.202 4	MACA- 217/2021	R.K. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 15	MISC. APPEAL SEC.	(Sea t No- 7)
319	16512/ 2024	20.02.202 4	WP (C) - 34792/202 3	SARADA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 122)
320	16513/ 2024	20.02.202 4	ABLAPL- 784/2024	LAXMINARAY AN RAYATSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19	BAIL-2	(Sea t No- 11)
321	16514/ 2024	20.02.202 4	MACA- 1419/2015	B.R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 16	MISC. APPEAL SEC.	(Sea t No- 1)
322	16515/ 2024	20.02.202 4	ABLAPL- 774/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02- 19		(Sea t No- 1)
323	16516/ 2024	20.02.202 4	ABLAPL- 427/2024	SK BEHERA	C.O.	COURT NO. 11	Order Dtd.	BAIL-2	(Sea t

							2024-02-19		No-7)
324	16517/2024	20.02.2024	MACA-1419/2015	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Seat No-1)
325	16518/2024	20.02.2024	ABLAPL-31/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No-1)
326	16519/2024	20.02.2024	MACA-1419/2015	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Seat No-1)
327	16520/2024	20.02.2024	ABLAPL-1304/2024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No-1)
328	16521/2024	20.02.2024	WP (C) - 40363/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	WRIT BRANCH-6	(Seat No-16)
329	16522/2024	20.02.2024	WP (C) - 40363/2023	A.K. JATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	WRIT BRANCH-6	(Seat No-16)
330	16524/2024	20.02.2024	CRLMC-4183/2023	M N MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No-7)
331	16525/2024	20.02.2024	CRLMC-4390/2023	APARESH BHOI	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No-2)
332	16526/2024	20.02.2024	CRLMC-1890/2023	MADAN DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No-1)
333	16527/2024	20.02.2024	WP (C) - 655/2023	K. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
334	16528/2024	20.02.2024	CRLMC-3807/2023	BISWAJIT DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No-7)
335	16530/2024	20.02.2024	CONTC-1045/2024	BIKRAM SAMAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-20		(Seat No-7)

336	16531/2024	20.02.2024	CRLMP-209/2024	JYOTIRMOY MOHAPATRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-19	WRIT BRANCH-3	(Seat No-14)
337	16532/2024	20.02.2024	CRLMC-423/2024	P. JENA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat No-7)
338	16533/2024	20.02.2024	WP(C)-3267/2024	N.C. SINHA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-16	WRIT BRANCH-1	(Seat No-4)
339	16534/2024	20.02.2024	BLAPL-195/2024	P K MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-16		(Seat No-4)
340	16096/2024	20.02.2024	WA-3228/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-01	WRIT APPEAL	(Seat No-4)
341	16097/2024	20.02.2024	WA-3229/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-01	WRIT APPEAL	(Seat No-4)
342	16098/2024	20.02.2024	WA-3086/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-31	WRIT APPEAL	(Seat No-5)
343	16099/2024	20.02.2024	WA-3130/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-19	WRIT APPEAL	(Seat No-4)
344	16100/2024	20.02.2024	WA-2322/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT APPEAL	(Seat No-5)
345	16160/2024	20.02.2024	BLAPL-337/2024	RAKESH KUMAR DAS	GENERAL		Order Dtd. 2024-02-15	BAIL-1	(Seat No-5)
346	16232/2024	20.02.2024	ABLAPL-14869/2023	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-02-15	BAIL-1	(Seat No-6)
347	16264/2024	20.02.2024	CRLMC-158/2024	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No-2)
348	16283/2024	20.02.2024	WP(C)-3406/2024	MANAS PATI	GENERAL		Order Dtd.	WRIT BRANCH-4	(Seat No-)

							2024-02-19		No-46)
349	16323/2024	20.02.2024	ABLAPL-4783/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-05-24	BAIL-2	(Seat No-9)
350	16347/2024	20.02.2024	CONTC-255/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-16		(Seat No-9)
351	16444/2024	20.02.2024	WP (C) - 22430/2022	BISWAJIT DAS	GENERAL		Order Dtd. 2022-10-26	WRIT BRANCH-8	(Seat No-40)
352	16471/2024	20.02.2024	WA-3125/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-01	WRIT APPEAL	(Seat No-4)
353	16475/2024	20.02.2024	CRLREV-669/2017	RAJKISHORE MALLIK	GENERAL		Order Dtd. 2023-12-22	CRIMINAL REVISION	(Seat No-5)
354	16478/2024	20.02.2024	CONTC-254/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-16		(Seat No-5)
355	16483/2024	20.02.2024	WA-76/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
356	16484/2024	20.02.2024	WA-93/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
357	16488/2024	20.02.2024	BLAPL-14479/2023	CHINMAYA KUMAR SAHU	GENERAL		Order Dtd. 2024-02-15	BAIL-2	(Seat No-9)
358	16492/2024	20.02.2024	WA-107/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-2)
359	16493/2024	20.02.2024	BLAPL-12747/2023	DINESH NAG	GENERAL		Order Dtd. 2024-02-15	BAIL-2	(Seat No-10)
360	16494/2024	20.02.2024	WA-62/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)

361	16499/ 2024	20.02.202 4	CRIMC- 406/2024	SAROJ BARIK	GENERA L		Order Dtd. 2024-02- 19	CRIMINAL MISC	(Sea t No- 7)
362	16506/ 2024	20.02.202 4	WP (C) - 2604/2024	SANDHYARAN I PANI	GENERA L		Order Dtd. 2024-02- 07	WRIT BRANCH-2	(Sea t No- 7)
363	16103/ 2024	20.02.202 4	WP (C) - 16367/201 5	H JENA	GENERA L		Order Dtd. 2023-01- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
364	16104/ 2024	20.02.202 4	WP (C) - 22613/202 0	P K JENA	GENERA L		PetitionA nnexure,	WRIT BRANCH-6	(Sea t No- 25)
365	16105/ 2024	20.02.202 4	WP (C) - 10132/202 2	L D SAHOO	GENERA L		Order Dtd. 2024-01- 22	WRIT BRANCH-5	(Sea t No- 32)
366	16116/ 2024	20.02.202 4	WP (C) - 11008/201 8	M R MALLA	GENERA L		Order Dtd. 2022-10- 13	WRIT BRANCH (DIVISION BENCH)	(Sea t No- 102)
367	16121/ 2024	20.02.202 4	WP (C) - 6650/2021	G B PARIDA	GENERA L		Order Dtd. 2024-02- 12	WRIT BRANCH-6	(Sea t No- 35)
368	16127/ 2024	20.02.202 4	ABLAPL- 6997/2018	P BARIK	GENERA L		Order Dtd. 2019-05- 14		(Sea t No- 35)
369	16137/ 2024	20.02.202 4	CMAPL- 33/2023	G C BARIK	GENERA L		Order Dtd. 2024-02- 19	M. J. C.	(Sea t No- 2)
370	16140/ 2024	20.02.202 4	CMAPL- 32/2023	G C BARIK	GENERA L		Order Dtd. 2024-02- 19	M. J. C.	(Sea t No- 2)
371	16142/ 2024	20.02.202 4	CMAPL- 34/2023	G C BARIK	GENERA L		Last Order	M. J. C.	(Sea t No- 2)
372	16144/ 2024	20.02.202 4	WP (C) - 3247/2002	T NANDA	GENERA L		Order Dtd. 2003-10- 30Petitio n,Annexur e,Affidav it,		(Sea t No- 2)

373	16150/ 2024	20.02.202 4	CRLMC- 143/2024	S NAYAK	GENERA L		Order Dtd. 9999-12- 31Entire Brief,	CRIMINAL MISC	(Sea t No- 2)
374	16159/ 2024	20.02.202 4	CRLMC- 1548/2015	R K MANGARAJ	GENERA L		Order Dtd. 2022-10- 14		(Sea t No- 2)
375	16166/ 2024	20.02.202 4	ABLAPL- 11053/201 9	MANOJ KUMAR PANI	GENERA L		Order Dtd. 2019-12- 18	BAIL-2	(Sea t No- 10)
376	16167/ 2024	20.02.202 4	CRLA- 224/2016	P K JENA	GENERA L		Order Dtd. 2023-12- 19	CRIMINAL APPEAL	(Sea t No- 4)
377	16168/ 2024	20.02.202 4	WP (C) - 28508/202 2	B K PATI	GENERA L		Order Dtd. 2024-02- 16	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 105)
378	16176/ 2024	20.02.202 4	ABLAPL- 11100/202 1	R R DAS	GENERA L		Order Dtd. 2021-11- 10	BAIL-1	(Sea t No- 5)
379	16181/ 2024	20.02.202 4	SA- 258/1998	K C KAR	GENERA L		Order Dtd. 2024-02- 08	SECOND APPEAL	(Sea t No- 3)
380	16204/ 2024	20.02.202 4	CONTC (CPC ) - 241/2015	B BEHERA	GENERA L		Petition	OA Branch	(Sea t No- 1)
381	16207/ 2024	20.02.202 4	CONTC (CPC ) - 241/2015	B BEHERA	GENERA L		Petition	OA Branch	(Sea t No- 1)
382	16211/ 2024	20.02.202 4	ABLAPL- 14631/202 3	R P DAS	GENERA L		Order Dtd. 2024-02- 12	BAIL-1	(Sea t No- 5)
383	16214/ 2024	20.02.202 4	COA- 1/2023	P K SWAIN	GENERA L		Order Dtd. 2024-01- 30		(Sea t No- 5)
384	16216/ 2024	20.02.202 4	CRLA- 797/2023	S BISWAL	GENERA L		Order Dtd. 2024-01- 29	CRIMINAL APPEAL	(Sea t No- 9)

385	16219/ 2024	20.02.202 4	WP (C) - 16666/201 6	D BARIK	GENERA L		PetitionA nnexure, E ntire Order,		(Sea t No- 9)
386	16220/ 2024	20.02.202 4	WP (C) - 1731/2013	R K ROUTRAY	GENERA L		Order Dtd. 2024-01- 22	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 113)
387	16222/ 2024	20.02.202 4	WP (C) - 1731/2013	R K ROUTRAY	GENERA L		Order Dtd. 2024-01- 22	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 113)
388	16226/ 2024	20.02.202 4	WP (C) - 34588/202 3	C RANA	GENERA L		Order Dtd. 2024-02- 07	WRIT BRANCH-5	(Sea t No- 22)
389	16231/ 2024	20.02.202 4	WP (C) - 41505/202 3	C RANA	GENERA L		Order Dtd. 2024-02- 07	WRIT BRANCH-3	(Sea t No- 14)
390	16236/ 2024	20.02.202 4	WP (C) - 13473/201 9	N K ROUT	GENERA L			WRIT BRANCH-6	(Sea t No- 16)
391	16241/ 2024	20.02.202 4	WP (C) - 13472/201 9	N K ROUT	GENERA L		Order Dtd. 2020-01- 09	WRIT BRANCH-6	(Sea t No- 16)
392	16244/ 2024	20.02.202 4	WP (C) - 22686/202 3	S K BEHERA	GENERA L		Order Dtd. 2023-07- 21	WRIT BRANCH-3	(Sea t No- 11)
393	16248/ 2024	20.02.202 4	WP (C) - 9534/2022	J C BARAL	GENERA L		Order Dtd. 2024-02- 13	WRIT BRANCH-6	(Sea t No- 16)
394	16251/ 2024	20.02.202 4	WP (C) - 3095/2024	P K DASH	GENERA L		Order Dtd. 2024-02- 13	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
395	16255/ 2024	20.02.202 4	WP (C) - 3092/2024	P K DASH	GENERA L		Order Dtd. 2024-02- 13	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
396	16257/ 2024	20.02.202 4	WP (C) - 3091/2024	P K DASH	GENERA L		Order Dtd. 2024-02- 13	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 104)
397	16266/ 2024	20.02.202 4	WP (C) - 3051/2024	P K DASH	GENERA L		Order Dtd.	WRIT BRANCH (DIVISION BENCH-1)	(Sea t



							2024-02-13		No-104)
398	16268/2024	20.02.2024	WP (C) - 3049/2024	P K DASH	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
399	16271/2024	20.02.2024	WP (C) - 3702/2023	A NAYAK	GENERAL		Order Dtd. 2023-02-14	WRIT BRANCH-5	(Seat No-21)
400	16272/2024	20.02.2024	WP (C) - 3699/2023	A NAYAK	GENERAL		Order Dtd. 2023-02-10	WRIT BRANCH-4	(Seat No-37)
401	16274/2024	20.02.2024	WP (C) - 3704/2023	A NAYAK	GENERAL		Order Dtd. 2023-02-14	WRIT BRANCH-5	(Seat No-21)
402	16276/2024	20.02.2024	WP (C) - 3696/2023	A NAYAK	GENERAL		Order Dtd. 2023-02-10	WRIT BRANCH-4	(Seat No-37)
403	16277/2024	20.02.2024	WP (C) - 23804/2023	A NAYAK	GENERAL		Order Dtd. 2023-08-01	WRIT BRANCH-8	(Seat No-29)
404	16279/2024	20.02.2024	WP (C) - 6410/2023	A NAYAK	GENERAL		Order Dtd. 2023-03-06	WRIT BRANCH-7	(Seat No-5)
405	16281/2024	20.02.2024	WP (C) - 3703/2023	A NAYAK	GENERAL		Order Dtd. 2023-02-14	WRIT BRANCH-5	(Seat No-21)
406	16284/2024	20.02.2024	MATA-21/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-02-13	FIRST APPEAL	(Seat No-5)
407	16348/2024	20.02.2024	WP (C) - 19661/2021	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-2	(Seat No-9)
408	16349/2024	20.02.2024	WPC (OAC) - 998/2019	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-06-30	OA Branch	(Seat No-1)
409	16354/2024	20.02.2024	WP (C) - 13236/2012	S C PANI	GENERAL		Order Dtd. 2023-12-08	WRIT BRANCH-7	(Seat No-48)

410	16365/ 2024	20.02.202 4	WP (C) - 18168/200 8	G SUNDARA	GENERA L		Order Dtd. 2019-03- 18		(Sea t No- 48)
411	16366/ 2024	20.02.202 4	WP (C) - 2091/2024	K C SWAIN	GENERA L		Order Dtd. 2024-02- 08	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 116)
412	16368/ 2024	20.02.202 4	ABLAPL- 14219/202 3	A K MOHANTY	GENERA L		Order Dtd. 2023-02- 12	BAIL-2	(Sea t No- 8)
413	16369/ 2024	20.02.202 4	WP (C) - 16254/202 1	M NAIK	GENERA L		Order Dtd. 2024-01- 19	WRIT BRANCH-7	(Sea t No- 48)
414	16370/ 2024	20.02.202 4	WP (C) - 36316/202 2	H B JENA	GENERA L		Order Dtd. 2023-12- 22	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 111)
415	16371/ 2024	20.02.202 4	CRLMC- 1521/2023	M K MOHANTY	GENERA L		Order Dtd. 2023-04- 12	CRIMINAL MISC	(Sea t No- 6)
416	16380/ 2024	20.02.202 4	WP (C) - 1020/2024	B B RAY	GENERA L		Order Dtd. 2024-01- 22	WRIT BRANCH-1	(Sea t No- 1)
417	16381/ 2024	20.02.202 4	WP (C) - 30107/202 3	P BASTIA	GENERA L		Order Dtd. 2023-12- 18	WRIT BRANCH-5	(Sea t No- 23)
418	16382/ 2024	20.02.202 4	WP (C) - 33813/202 2	G ROUT	GENERA L		Order Dtd. 2024-02- 15	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 110)
419	16383/ 2024	20.02.202 4	BLAPL- 484/2024	P K DASH	GENERA L		Order Dtd. 2024-02- 05		(Sea t No- 110)
420	16385/ 2024	20.02.202 4	WPC (OA) - 1281/2015	S K MOHANTY	GENERA L		Order Dtd. 2023-12- 20	OA Branch	(Sea t No- 1)
421	16388/ 2024	20.02.202 4	BLAPL- 7654/2023	M K PANDA	GENERA L		Order Dtd. 2023-07- 28	BAIL-1	(Sea t No- 3)
422	16392/ 2024	20.02.202 4	BLAPL- 7654/2023	M K PANDA	GENERA L		Order Dtd.	BAIL-1	(Sea t

							2023-07-28		No-3)
423	16397/2024	20.02.2024	ABLAPL-14221/2023	J PATRA	GENERAL			BAIL-2	(Seat No-8)
424	16400/2024	20.02.2024	ABLAPL-13053/2023	S MOHARANA	GENERAL		Order Dtd. 2024-02-09	BAIL-2	(Seat No-8)
425	16402/2024	20.02.2024	ABLAPL-9799/2023	S MOHARANA	GENERAL		Order Dtd. 2024-02-09	BAIL-1	(Seat No-3)
426	16404/2024	20.02.2024	CRLMC-1051/2020	D BARIK	GENERAL		Annexure	CRIMINAL MISC	(Seat No-2)
427	16407/2024	20.02.2024	CRLMC-2960/2022	G R DAS	GENERAL		Order Dtd. 2023-04-12	CRIMINAL MISC	(Seat No-6)
428	16417/2024	20.02.2024	CRLMC-2697/2022	BISWAJIT	GENERAL		Order Dtd. 2023-06-26	CRIMINAL MISC	(Seat No-1)
429	16424/2024	20.02.2024	CRLMC-36/2020	S BARIK	GENERAL		Order Dtd. 2020-11-20	CRIMINAL MISC	(Seat No-5)
430	16427/2024	20.02.2024	CONTC-5807/2022	M K PRADHAN	GENERAL		Order Dtd. 2024-02-09	CONTEMPT	(Seat No-7)
431	16428/2024	20.02.2024	CRLMP-160/2024	B K PANDA	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No-17)
432	16430/2024	20.02.2024	CRLMP-2468/2023	L RAY	GENERAL		Petition Annexure, Entire Order,	WRIT BRANCH-8	(Seat No-39)
433	16433/2024	20.02.2024	MACA-976/2017	D K MOHAPATRA	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Seat No-7)
434	16447/2024	20.02.2024	CMP-732/2023	P K MISHRA	GENERAL		Order Dtd. 2023-07-25	WRIT BRANCH-4	(Seat No-27)

435	16450/ 2024	20.02.202 4	MACA- 460/2023	R B DAS	GENERA L		Order Dtd. 2024-02- 05	MISC. APPEAL SEC.	(Sea t No- 7)
436	16452/ 2024	20.02.202 4	RPFAM- 155/2015	L RAY	GENERA L		Order Dtd. 2023-02- 08Petitio n,Annexur e,	FIRST APPEAL	(Sea t No- 7)
437	16523/ 2024	20.02.202 4	BLAPL- 6155/2021	H DAS	GENERA L		Order Dtd. 2022-08- 26Petitio n,Annexur e,	BAIL-2	(Sea t No- 9)
438	16529/ 2024	20.02.202 4	BLAPL- 10128/202 3	JYOTI PRAKASH KAR	GENERA L		Order Dtd. 2024-02- 01	BAIL-1	(Sea t No- 1)